

ITEM NO.1

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1067/2019

NATIONAL FEDERATION OF SOCIETIES FOR FAST JUSTICE & ANR.  
Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

IA No. 42346/2020 - APPLICATION FOR WAIVER OF ADDITIONAL COSTS  
IA No. 20754/2020 - EXEMPTION FROM FILING O.T.  
IA No. 7966/2020 - EXEMPTION FROM FILING O.T.  
IA No. 168393/2019 - INTERVENTION/IMPLEADMENT  
IA No. 158887/2019 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

I.A. No. 36162 of 2022

Date : 14-11-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Prashant Bhushan, AOR  
Mr. Rahul Gupta, Adv.  
Mr. Lalit Kumar, Adv.

For Respondent(s) Mr. Jayant K.Sud, ASG  
Ms. V.Mohana, Sr. Adv.  
Mr. R.Balasubramanian, Sr. Adv.  
Mr. Rajeev Ranjan, Adv.  
Mr. Anidudh Sharma, Adv.  
Mr. K.Chandra Mohan, Adv.  
Ms. Sneha Sanjay B., Adv.  
Mr. Randeep Sachdeva, Adv.  
Mr. kartik Jasra, Adv.  
Mr. Ishaan Sharma, Adv.  
Mr. Akshay Nain, Adv.  
Mr. Rajeev Ranjan, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. G. N. Reddy, AOR

Mr. Abhimanyu Tewari, AOR  
Ms. Eliza Bar, Adv.

Mr. Shuvodeep Roy, AOR

Mr. Manish Kumar, AOR

Mr. Sumeer Sodhi, AOR  
Mr. Dhruv Wadhwa, Adv.

Mr. Ravindra A. Lokhande, Adv.  
Mr. Babanjeet Mew, Adv.  
Mr. Samarenda Beura, Adv.  
Mr. Rajesh Rathore, Adv.  
Mr. Abhishek Atrey, AOR

Ms. Deepanwita Priyanka, AOR

Mr. B.K. Satija, AAG  
Mr. Himanshu Satija, Adv.  
Mr. Samar Vijay Singh, AOR  
Mr. Satish Kumar, Adv.  
Ms. Amrita Verma, Adv.  
Mr. Sanjay Kumar Visen, Adv.

Mr. Manish Kumar, Adv.  
Mr. Vijay Kumar, Adv.  
Mr. Mridul Jhalani, Adv.  
Ms. Upasana Nath, AOR

Mr. Satyajeet Kumar, AOR

Mr. Tapesh Kumar Singh, AOR/AAG  
Mr. Aditya Pratap Singh, Adv.

Mr. V. N. Raghupathy, AOR  
Mr. Premanath Mishra, Adv.  
Mr. Dhanesh Ieshdhan, adv.

Mr. Nishe Rajen Shonker, AOR  
Ms. Anu K. Joy, Adv.  
Mr. Alim Anvar, Adv.

Mr. Rahul Kaushik, AOR

Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Ms. Kirti Dadheech, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Karun Sharma, Adv.  
Ms. Anupam Ngangom, Adv.  
Mr. Wahengbam Immanuel Meitei, Adv.

Mr. Avijit Mani Tripathi, AOR  
Mr. Upendra Mishra, Adv.  
Mr. P.S. Negi, Adv.  
Mr. K.V. Kharlyngdoh, Adv.  
Mr. T.K. Nayak, Adv.  
Mr. Marbiang Khongwir, Adv.

Mr. Shiddhesh Kotwal, Adv.  
Ms. Ana Upadhyay, adv.  
Ms. Manya Hasija, Adv.  
Mr. Akash Singh, Adv.  
Mr. Nihar Dharmadhikari, Adv.  
Ms. Sampriti B., Adv.  
Mr. Nirnimesh Dube, AOR

Mr. Som Raj Choudhury, AOR  
Ms. Shrutee Aradhana, Adv.

Mr. Ajay Pal, AOR  
Mr. Mayank Dahiya, Adv.  
Ms. Priyanka C., Adv.

Dr. Manish Singhvi, Sr. Adv.  
Mr. Arpit Parkash, Adv.  
Mr. Vikalp Sharma, Adv.  
Mr. Sandeep Kumar Jha, AOR

Mr. Raghvendra Kumar, Adv.  
Mr. Anand Kumar Dubey, Adv.  
Mr. Nishant Verma, Adv.  
Mr. Simanta Kumar, Adv.  
Mr. Rajiv Kumar Sinha, Adv.  
Ms. Rajlakshmi Singh, Adv.  
Mr. Sunil Saraogi, Adv.  
Mr. Varun Singh, Adv.  
Mr. Jainendra Ojha, Adv.  
Mr. Ashish Kumar Sinha, Adv.  
Mr. Narendra Kumar, AOR

Mr. M. Yogesh Kanna, AOR

Mr. S.. Udaya Kumar Sagar, AOR  
Ms. Sweena Nair, Adv.

Ms. Garima Prasad, AAG/Sr. Adv.  
Mr. Pradeep Misra, AOR

Mr. Manoj Kumar Sharma, Adv.  
Mr. Suraj Singh, Adv.  
Mr. Akshat Kaushik, Adv.

Ms. Madhumita Bhattacharjee, AOR  
Ms. Srija Choudhury, Adv.  
Mr. Anant, Adv.  
Miss Arushi Mishra, Adv.

Mr. Amit Kumar Singh, Adv.  
Ms. K. Enatoli Sema, AOR  
Ms. Limayinla Jamir, Adv.  
Ms. Chubalemla Chang, Adv.  
Mr. Prang Newmai, Adv.  
Mr. Abhinav Bajaj, Adv.

Mr. Jose Abraham, AOR

Mr. Chirag M. Shroff, AOR  
Mr. Shailendra P. Singh, Adv.

Mr. Mahfooz A. Nazki, AOR  
Mr. Polanki Gowtham, Adv.  
Mr. Shaik Mohamad Haneef, Adv.  
Mr. T. Vijaya Bhaskar Reddy, Adv.  
Mr. K.V.Girish Chowdary, Adv.  
Ms. Rajeswari Mukherjee, Adv.  
Ms. Niti Richhariya, Adv.

Mr. K.M.Nataraj, ASG  
Mr. Neeraj Kumar Sharma, Adv.  
Ms. Indira Bhakar, Adv.  
Mr. Neeraj Kumar Sharma, Adv.  
Mr. Nakul Chengappa K.K., Adv.  
Ms. Aariti A. Manubarwala, Adv.  
Mr. Harsh Singhal, Adv.  
Ms. Priyanka Sharma, Adv.  
Mr. Prahil Sharma, Adv.  
Mr. Harender Singh, Adv.  
Mr. Ambuj Saraswat, Adv.  
Mr. Prabhat Pachau, Adv.  
Mr. Gurmeet Singh Makker, AOR

Mr. J.S.Attri, Sr. Adv.  
Mr. Varinder Kumar Sharma, AOR  
Mr. Vikas Kumar Singh, Adv.

Mr. B.R.Patil, Sr. Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Ms. Niharika Dewivedi, Adv.  
Ms. Sandhya S.Rama S., Adv.  
Mr. S.Ratnana Rao, Adv.  
For Mr. Anil Kumar, AOR

Mr. Ajay Bansal, Adv.  
Mr. Gaurav Yadava, Adv.  
Ms. Veena Bansal, Adv.

Dr. Joseph Aristotle S., AOR  
Ms. Nupur Sharma, Adv.  
Mr. Shobhit Bhardwaj, Adv.  
Mr. Sanjeev Kr. Mahara, Adv.  
Ms. Vaidehi Rastogi, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No. 36162 of 2022-

Application for impleadment to implead High Court of Himachal Pradesh at Shimla is allowed.

High Courts are directed to make parties to this Writ Petition.

Issue notice to the Registrars of all the High Courts returnable within ten days.

Registry is directed to digitise the pleadings and the documents filed by all the parties to the proceedings within one week and supply soft copies to all the counsel, on the request made by the them, to enable the learned counsel to assist this Court.

List on 05.12.2022.

(NEELAM GULATI)  
ASTT. REGISTRAR-cum

(KAMLESH RAWAT)  
COURT MASTER (NSH)